IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CMAM No.45/2010

Department of Irrigation & Ors

...Appellant(s)

Through: Mr. Shah Aamir, AAG, vice Mr. Irfan Andleeb, Dy.

AG.

Vs.

Mst. Raja & Ors.

...Respondent(s)

Through: Mr. R. A. Jan, Sr. Advocate with Mr. Taha Khalil,

Advocate.

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(ORDER) 09.06.2020

Mr. Irfan Andleeb, Dy. AG, be informed to remain present on the next date of hearing.

List again on 16th of June, 2020.

(Sanjay Dhar) Judge

Srinagar 09.06.2020 "Bhat Altaf, PS"